

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 01/SM/2020 (Suo-Motu)

Coram:

Shri P.K. Pujari, Chairperson

Shri I.S. Jha, Member

Date of Order: 23rd March, 2020

In the matter of:

Extension of Pilot on Security Constrained Economic Dispatch (SCED)

ORDER

The Commission vide its suo motu Order dated 31st January, 2019 in Petition No. 02/SM/2019, directed Power System Operation Corporation (POSOCO) to implement a Pilot on Security Constrained Economic Dispatch (SCED) w.e.f 01.04.2019, for Inter-State Generating Stations. The prime driver behind the pilot was to explore the scope of optimisation and, therefore, the possibility of minimising the system cost without major structural changes in the existing system.

2. Subsequently, the Commission extended the duration of pilot up to 31st March, 2020 vide its order in Petition No. 08/SM/2019 (Suo-Motu) dated 11th September, 2019 and made certain modifications in the earlier order dated



31.01.2019 in Petition No. 02/SM/2019. In the order, the Commission also gave directions regarding sharing of benefits accrued from SCED among generators and beneficiaries/ DISCOMs.

3. POSOCO has submitted detailed feedback report on implementation of SCED pilot and suggested way forward. The report is being examined by the Commission. In the interim, the Commission, hereby, decides to extend implementation of the SCED pilot till 31st May, 2020, on the same principles as in the Commission's order in Petition No. 08/SM/2019 (Suo-Motu) dated 11th September, 2019.

4. POSOCO is directed to act accordingly.

Sd/-
[I. S. Jha]
MEMBER

Sd/-
[P.K Pujari]
CHAIRPERSON

